



भारतीय प्रतिभूति  
और विनिमय बोर्ड  
Securities and Exchange  
Board of India

Attachment Proceeding No. 14750 & 14751 of 2025  
Certificate No. 8359 of 2024

The Principal Officer/Chairman & Managing Director / CEO  
Head Post Master  
All the Post Offices  
All Banks and Mutual Funds in India

1. It may be recalled that the Recovery Officer vide the subject attachment proceedings in Recovery Certificate No. **8359 of 2024** dated **November 21, 2024** had directed attachment of Bank accounts of **VIKAS CHAND BANSAL** [Defaulter] **PAN: AFTPB0652D** in the matter of **ISO at BSE** against the total due of **Rs. 5,96,000/- (Rupees Five Lakh Ninety-Six Thousand Only)** along with further interest, all costs, charges and expenses, etc.
2. Whereas Notice of Demand dated **November 21, 2024** has been sent to Defaulter and Notice of Attachment of Bank Account and Mutual Funds dated **July 14, 2025** has been issued to you.
3. Whereas the current liability/dues from the Defaulter as on date is an amount of **Rs. 6,86,000/- (Rupees Six Lakh Eighty-Six Thousand Only)**.
4. Accordingly, you are hereby directed to remit the amount to the extent of dues mentioned in para 3 above lying in the account of the Defaulter with your Bank / redeem the units in the folios held by the Defaulter with your Mutual Fund to the extent of dues mentioned in para 3 above lying in the account of the Defaulter(s) with your Bank, forthwith to SEBI by way of direct credit through **EFT/NEFT/RTGS to A/c No. SEBIRDPEN8359 of ICICI Bank, IFSC code - ICIC0000106**) immediately and intimate the these remittance details by email to [deepshikhaL@sebi.gov.in](mailto:deepshikhaL@sebi.gov.in), [rajank@sebi.gov.in](mailto:rajank@sebi.gov.in) and [recoverynro@sebi.gov.in](mailto:recoverynro@sebi.gov.in) in the format given below:

1. Case Name and Recovery Certificate Number :	
2. Name of Payee :	
3. Date of Payment:	
4. Amount Paid :	
5. Transaction No. :	
6. Bank Details from which payment is made :	

“हम हिन्दी में पत्राचार का स्वागत करते हैं।”

उत्तरी प्रादेशिक कार्यालय : प्लेट-बी, आठवीं मंज़िल, ऑफिस टॉवर-1, एन बी सी सी कॉम्प्लेक्स, पूर्व किदवई नगर, नई दिल्ली-110023  
Northern Regional Office : Plate-B, 8th Floor, Office Tower-1, NBCC Complex, East Kidwai Nagar, New Delhi-110023 दूरभाष (Phone) : 011 - 69012998

प्रधान कार्यालय: सेबी भवन, प्लॉट सं. सी-4 'अ', जी-ब्लॉक, बान्द्रा कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व) मुंबई - 400051 दूरभाष (Phone) : 022 - 26449000  
Head Office: SEBI Bhavan, Plot No. C-4A, G-Block, Bandra Kurla Complex, Bandra (E) Mumbai - 400051 Web. : www.sebi.gov.in





Continuation Sheet

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*Note: In the absence of confirmation of e-payment as per the above format, the credits made will not be accounted towards the dues*

5. This direction is issued in exercise of powers conferred under **section 28A of the SEBI Act, 1992 as amended by the Securities Laws (Amendment) Act, 2014 r/w section 220 to 227, 228A, 229, 232, the Second and Third Schedules to the Income-tax Act 1961 (43 of 1961) and the Income-tax (Certificate Proceedings) Rules, 1962 of the Income-tax Rules.**

Given under my hand and seal at New Delhi this 27<sup>th</sup> day of May, 2026.



Signed

**RECOVERY OFFICER**

राजन कुमार/Rajan Kumar  
वसूली अधिकारी एवं उप महाप्रबंधक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनिमय बोर्ड  
Securities and Exchange Board of India  
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office  
नई दिल्ली / New Delhi